**WP(C) No. 282 of 2013**

**BEFORE**
**THE HON'BLE MR. JUSTICE, S.R. SEN**

03.07.2015

List this matter after 2(two) weeks for further order.

**JUDGE**

***D. Nary***

**MC[WP(C)] No. 127 of 2015**
**With WP(C) No. 282 of 2013**

**BEFORE**
**THE HON'BLE MR. JUSTICE, S.R. SEN**

03.07.2015

Heard Mr. S. Deka, learned counsel for the petitioner.

Seen the Misc. petition bearing No. 127 of 2015 supported by an affidavit.

Mr. S. Deka, learned counsel for the petitioner submits that, they have handed over the brief to Mr. P. Nongbri, learned counsel and prayed that, they may be withdrawn from this case. However, Mr. P. Nongbri, learned counsel did not appear before the court today.

Issue notice to the petitioner to take necessary steps within 2(two) days. And accordingly, Mr. H.G. Baruah and Mr. S. Deka, the previous counsels are hereby relief from this case.

Misc. Case stands disposed of.

**JUDGE**

***D. Nary***

**WP(C) No. 75 of 2015**

**BEFORE**
**THE HON'BLE MR. JUSTICE, S.R. SEN**

03.07.2015

Heard Mrs. Y. Shylla, learned counsel for the petitioners.

Mr. A.H. Hazarika, learned State counsel seeks 2(two) weeks' time to file the counter affidavit.

Similar prayer has been made by Mr. J.M. Thangkhiew, learned counsel for the respondent No. 7 as well as Mr. P. Luikham, learned counsel for the private respondents No. 5, 6, 8 to 14.

List this matter after 2(two) weeks for counter affidavit and further order.

**JUDGE**

***D. Nary***

**WP(C) No. 76 of 2015**

**BEFORE**
**THE HON'BLE MR. JUSTICE, S.R. SEN**

03.07.2015

Heard Mrs. Y. Shylla, learned counsel for the petitioners.

Mr. A.H. Hazarika, learned State counsel seeks 2(two) weeks' time to file the counter affidavit.

Similar prayer has been made by Mr. J.M. Thangkhiew, learned counsel for the respondent No. 7 as well as Mr. P. Luikham, learned counsel for the private respondents No. 5, 6, 8 to 14.

List this matter after 2(two) weeks for counter affidavit and further order.

**JUDGE**

***D. Nary***